

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY

TRANSFERRED APPLICATION No.190 OF 1987.

Shri Vijay Shankar Khare,  
C/o. Harilal Shivji,  
Opp. Shivaji Science College,  
Congress Nagar,  
Nagpur & anr.

... Applicants

v/s.

The Bank of Maharashtra  
having its Head Offices  
at Lok Mangal, 1501,  
Shivaji Nagar,  
Pune - 411 005.

And Others.

... Respondents

Coram: Hon'ble Member(J), Shri M.B. Mujumdar  
Hon'ble Member(A), Shri P.S. Chaudhuri

TRIBUNAL'S ORDER:

Dated: 3.2.1989.

Mr.Ghatpande, Law Officer for Respondent No.1.



Respondent No.1 has filed Misc. Petition No.190 requesting that the applicants are employees of the Bank of Maharashtra which is not within the jurisdiction of this Tribunal. He has also pointed out that though Respondent No.2 is Union of India, it is a formal party. Hence considering these facts we direct that Writ Petition No.163/80 be sent back to the Nagpur Bench of the Bombay High Court. Misc. Petition No.190/89 is disposed of accordingly.

/TRUE COPY/

jk/-

*D. Ghatpande*  
6/17/89  
Section Officer,  
Central Administrative Tribunal,  
New Bombay Bench CGO Complex,  
P.O. Konkan Bhawan, CBD,  
New Bombay 400 614.